

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 2742/2001

New Delhi this the 11th day of October, 2001

Hon'ble Shri S.A.T. Rizvi, Member (A)

1. Labh Singh
S/o Achhra Singh
R/o H.II-203 Madangir
New Delhi.
2. Harminder Singh
S/o Karnail Singh
R/o H.II-203 Madangir
New Delhi.
3. Kulwant Singh
S/o Dhani Singh
R/o H.II-203 Madangir
New Delhi.
4. Ajit Singh
S/o Bhagat Singh
R/o H.II-203 Madangir
New Delhi.
5. Avtar Singh
S/o Labh Singh
R/o H.II-203 Madangir
New Delhi.
6. Avtar Singh
S/o Kuldeep Singh
R/o H.II-203 Madangir
New Delhi.
7. Balwinder Singh
S/o Baldev Singh
R/o H.II-203 Madangir
New Delhi.
8. Kapoor Singh
S/o Amarjeet Singh
R/o H.II-203 Madangir
New Delhi.

-Applicants

(By Advocate: Mrs. Rani Chhabra)

Versus

1. Union of India
Through its Secretary,
Ministry of Communication,
Department of Telecommunication,
Sanchar Bhawan, New Delhi.
2. Chief General Manager (Telecom)
Dept. of Telecommunications,
Punjab Division, Chandigarh
3. General Manager (Telecom)
Dept. of Telecommunications,
Neela Bhawan, Patiala.

(2) 

4. Sub Divisional Officer (Telegraph)
Dept. of Telecommunications, Mandi Govindgarh,
Patiala.

-Respondents

ORDER (Oral)

Heard the learned counsel. She is permitted to withdraw the present OA which is consequently dismissed as withdrawn with liberty.



(S.A.T. Rizvi)
Member (A)

cc.